

(6)

Central Administrative Tribunal:Principal Bench

....

O.A. No. 966/96

New Delhi, this the 26th day of Sept., 1996

Hon'ble Mr. Justice Chettur Sankaran Nair, Chairman
Hon'ble Mr. R.K. Ahooja, Member (A)

Balihar Singh s/o Sh. Jugraj Singh,
R/o M-366, Guru Harkishan Nagar,
Paschim Nagar, New Delhi.
(By Mrs. Meera Chhibber, Advocate)

..Applicant

-Versus-

1. Staff Selection Commission through
Deputy Regional Director (NR),
C.G.O. Complex, New Delhi-3.

2. Deputy Commissioner of Police,
Headquarters-I,
PHQ, M.S.O. Building, I.P.Estate,
New Delhi.

...Respondents

(By Shri E.X. Joseph, Advocate)

The application having been heard on 26.9.1996
the Tribunal on the same day delivered the following:

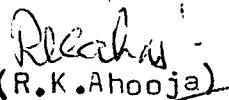
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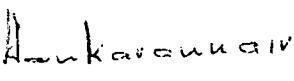
Chettur Sankaran Nair, J/Chairman -

Applicant seeks a direction to grant him another
date to appear in Physical Endurance Test/Vision Test.
Learned standing counsel for respondents submits that
such a date can be given. We record the submission.
Respondents will inform applicant the date on which
he is to appear, with ten days notice.

With the above direction, we dispose of the
application.

Dated, the 26th day of September, 1996.


(R.K. Ahooja)
Member (A)


(Chettur Sankaran Nair, J.,
Chairman)